



CENTRAL ADMINISTRATIVE TRIBUNAL

JAMMU BENCH

T.A.No. 061-1080 of 2020.

Jammu, this the **15.9.2020.**

CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J)

HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Balbinder Kaur w/o Sh. Tarsem Singh, r/o VPO Kalyana, Tehsil R.S.Pura, District Jammu.
2. Baljinder Singh s/o Sh. Sujan Singh, r/o VPO Debvlehar, Tehsil R.S.Pura, District Jammu
3. Gurjeet Kaur w/o Balwinder Singh, r/o VPO Dablehar Tehsil R.S.Pura, District Jammu.

Applicants

(BY ADVOCATE: Ms. Davinder Preet Kaur)

Versus

1. State of Jammu & Kashmir through Chief Secretary, Government of J & K, Civil Secretariat, Srinagar.
2. Commissioner/Secretary to Government, Education Department, J & K Govt., Civil Sectt., Srinagar.
3. Director School Education, Jammu.
4. Jammu & Kashmir State Services Selection Board through its Chairman, Zam Zam Building, Rambagh, Srinagar.
5. Chairman, Jammu & Kashmir State Services Selectin Board, Zam Zam Building, Ramgarh, Srinagar.



6. Secretary, Jammu & Kashmir State Services Selection Board, Zam Zam Building, Rambagh, Srinagar.
7. Administrative Officer, Jammu & Kashmir State Services Selection Board, Opposite BSF School, Jammu.

BY ADVOCATE: Shri Rajesh Thappa.

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Respondents

O R D E R(Oral)

HON'BLE MR. RAKESH SAGAR JAIN , MEMBER(J).

1. Learned counsel for the applicants states that the present petition may kindly be dismissed as the same has been rendered infructuous. Ordered accordingly.

(ANAND MATHUR)

Member (A)

(RAKESH SAGAR JAIN)

Member(J).

Place: Jammu

Dated: 15.9.2020.

KKS